

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : GB Engineering Enterprises Pvt Ltd

MAIN PETITION NUMBER : CP/64/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1479(CHE)2024

ORDER

Present: Ms. Satyadevi Alamuri, Liquidator in person.

This application has been filed seeking extension of liquidation timeline till 24.12.2024.

Reasons have been stated in Para 3 of the application.

Considering the reasons stated in the application, the liquidation timeline is extended till 24.12.2024.

IA(IBC)/1479(CHE)2024 is **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)